

**Central Administrative Tribunal
Principal Bench**

**CP No.347/2018
In
OA No.364/2017**

New Delhi, this the 27th day of August, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

B.S. Nehra,
S/o Shri S.S. Nehra,
Working as Pilot in
Directorate General of Civil Aviation,
New Delhi,
R/o D-1/152, Satya Marg,
Chankypuri, New Delhi.

...Applicant

(By Advocate : Shri Yogesh Sharma)

Versus

1. Shri Rajiv Nayan Choubey,
Secretary,
Ministry of Civil Aviation,
Govt. of India, Rajiv Gandhi Bhawan,
New Delhi.
2. Shri B.S. Bhullar,
Director General of Civil Aviation,
Technical Centre, Govt. of India,
Rajiv Gandhi Bhawan, New Delhi.

...Respondents

(By Advocate : Shri R.K. Sharma)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

This Contempt case is filed alleging that respondents did not implement the order dated 07.03.2018 in OA No.364/2017. Respondents filed the counter affidavit stating that the orders have

been complied with. A copy of the order dated 16.08.2018, passed in this connection is filed.

2. Though with some delay, the respondents have filed order dated 16.08.2018, stated to be in compliance of the directions issued in the OA. If the applicant is not satisfied with the said order, it shall be open to him to pursue the remedies, in accordance with law.

(Pradeep Kumar)
Member (A)
'rk'

(Justice L. Narasimha Reddy)
Chairman